

MATTERS UNDER RULE 377

(i) ALLOTMENT OF SEAT TO THE LEADER OF THE OPPOSITION IN THE SWEARING IN CEREMONY OF THE PRESIDENT

12:47 hrs.

SHRI VAYALAR RAVI (Chirayinkil) : It is a very happy occasion....

MR. SPEAKER : You have merely to call attention.

SHRI VAYALAR RAVI : I am only drawing the attention of the House.

Lest I should be misunderstood, I should say that it was a very happy day for every one of us and we all attended the ceremony of the assumption of office by the President of India. Unfortunately, there was an incident. The Leader of the Opposition and the leader of our party, Shri Y. B. Chavan, was given a seat in the third row, and the leaders of other groups had no seats at all. The President of the Congress Party was sitting at the rear, while the President of the Janata Party, Shri Chandrasekhar, was in the forefront.

We are least bothered about the seating, but the attitude of the Government towards the Opposition is the main point, because, as you very well know, Government has always been swearing by democratic values..

MR. SPEAKER : This is not a debate.

SHRI VAYALAR RAVI : We believe whatever the Prime Minister says and we believe that he means it and that he sincerely wants to respect the Opposition, but this was made by the Home Ministry officials.

THE PRIME MINISTER (SHRI MORARJI DESAI) : I would like to clarify that as soon as this was raised yesterday—I had not known anything about it before—I made enquiries, and I found that the arrangement was made by the Home Ministry, and not by Parliament Secretariat. The arrangements were made on the assumption that the leader of the Opposition has Cabinet rank. Therefore, he was put along with Cabinet Ministers, but not in the front. Personally, and as Government, we have said that we want to give full importance to the Opposition. It is, therefore, necessary that the Leader of the Opposition ought to be in the front line, and I have given those instructions. I am sorry for what has happened, because it should not have happened like this. This will not happen in future.

(ii) REINSTATEMENT & RETRENCHED EMPLOYEES 'VIR ARJUN'

श्री भगत राम (फिल्लौर) : अध्यक्ष महोदय, दिसम्बर, 1976 में "वीरअर्जुन" बन्द कर दिया गया था और उसमें काम करने वाले जो मुलाजिम थे वे निकाल दिए गए थे, लेकिन यही अखबार अब फिर पहली जुलाई 1977 से शुरु कर दिया गया है। लेकिन इसमें जो मुलाजिम निकाले गये थे उनको पहले काम पर लगाना चाहिए था किन्तु अप्सोस की बात है कि उनको काम पर नहीं लगाया गया। अब 60 मुलाजिम ऐसे हैं जिन्हें काम पर न लगाने के कारण इस महंगाई के जमाने में उनके परिवार भूखे मर रहे हैं। उन लोगों ने मैनैजमेंट के पास बड़ी अपीलें की हैं, अप्रोरिटीज को भी मिले हैं, लेकिन अभी तक उन को वापस नहीं लिया गया है। 1 जुलाई से उन्होंने वहां पर धरना शुरु किया हुआ है, वहां पर लगातार डिमांस्ट्रेशन हो रहे हैं। यहां तक कि वीर-प्रताप के मुलाजमीन को जो यूनिशन है, उस ने डिक्लेअर कर दिया है कि किसी भी समय वीर-अर्जुन के मुलाजमीन की हिमायत में हड़ताल की जा सकती है। इसी तरह से जो दूसरे अखबारों के मुलाजमीन हैं, जैसे इण्डियन एक्सप्रेस या दूसरे अखबारों, वे भी लगातार उन की हिमायत के लिए डिमांस्ट्रेशन में पार्टिसिपेट कर रहे हैं। दिल्ली स्टेट न्यूजपेपर्स एम्पलाइज फंडेशन ने भी इन की हिमायत दी हुई है।

अध्यक्ष महोदय, इस संघर्ष को चलते हुए 26 दिन हो गए हैं, अभी तक सरकार की तरफ से इस में कोई दखलअन्दाजी नहीं की गई है। अगर इस स्टेज पर दखलअन्दाजी नहीं की जायगी तो इस का मतलब है कि यह स्ट्रगल बहुत आगे बढ़ सकती है, तमान न्यूज-पेपर इण्डस्ट्री इस में शामिल हो सकती है, तब हमारी सरकार के लिए इस को सम्भालना मुश्किल हो जायगा। एक तरफ हमारे प्रधान मंत्री जी इसी लोक सभा में यह कहते हैं कि जो सरकारी मुलाजमीन